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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/17	-	Hearing	58	Neel Rajesh Shah Vs United Spirits Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Petitioned

Q 535649743

2. J. NAGECY BASO Repardent 141

94444 06575

Counsel for petitioner is present. Counsel for respondent is also present. He requested time.

List it for hearing on 28.08.2017.

MEMBER (J)